

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, THC, DELHI

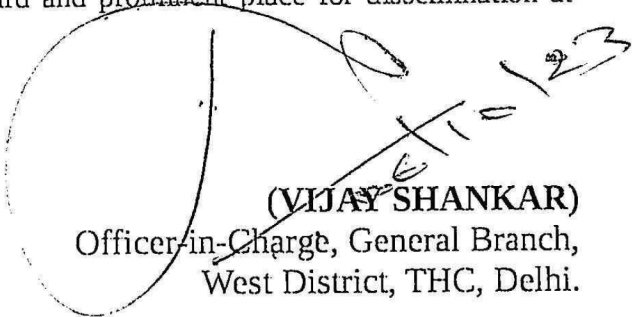
No. 36017-36097 /Circular/Genl./West/THC/2023

Dated Delhi the 07 OCT 2023

Sub: Regarding clearance of pendency lying in e-filing 1.0 followed by consumption of same in CIS.

Forwarded copy of CIRCULAR vide Endnt. No. 75008-68/IT Cell/2023 dated 05.10.2023 along with NOTIFICATION vide Endnt. No. 75069-134/IT Cell/2023 dated 05.10.2023 regarding above mentioned subject from Sh. Pawan Kumar Jain, Chairman (I.T. & Digitization)/Centralized Computer Committee, Tis Hazari Courts, Delhi with the request to disseminate the information on respective websites, affix on the prominent place/notice board and also share with respective Bar Association to :-

1. PS to the I.d. Principal District & Sessions Judge, West District, THC, Delhi.
2. All the I.d. Judicial Officer of West District, THC, Delhi.
3. The R & I Branch (West) to display the same on Notice Board and at other conspicuous part of the court complex, THC, Delhi.
4. I.d. Chief Metropolitan Magistrate, West District, THC, Delhi.
5. I.d. Senior Civil Judges, West District, THC, Delhi.
6. The Chairman, Website Committee, West District, THC, Delhi with the request to direct the concerned official to upload the same on the website of Delhi District Courts.
7. The R & I Branch (West) for uploading on LAYERS.
8. The Secretary, Bar Association, Tis Hazari Courts, Delhi with the request to upload the same on your website and also affix it on notice board and prominent place for dissemination at large.


(VIJAY SHANKAR)
Officer-in-Charge, General Branch,
West District, THC, Delhi.

Encl.: as above.

OG
06/10/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

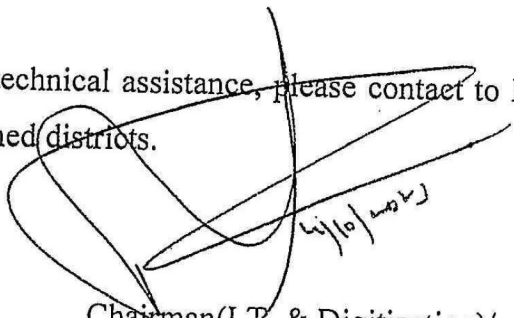
NOTIFICATION

All the stakeholders are hereby informed that the latest version of e-Filing 3.0, developed under the aegis and guidance of Hon'ble e-Committee, Supreme Court of India, is likely to be implemented very soon in Delhi District Courts.

As pleadings/ Interlocutory Applications (IA)/Documents lying under heads of "Draft" and "Defective" in e-Filing 1.0 shall not be accessible to stakeholders after implementation of e-Filing 3.0, all are requested to utilize/submit/furnish the aforementioned data at e-filing 1.0 immediately otherwise they will not be able to submit/use the data.

For the benefit of the stakeholders, user manual and video tutorials pertaining to e-Filing version 3.0 are available on e-Filing Portal of Hon'ble e-Committee, Supreme Court of India i.e. <https://csc.ecourts.gov.in/pdedev/>. All are requested to go through the same.

In case of any technical query or technical assistance, please contact to Branch In-charges of Computer Branch of concerned districts.



Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

11/10/23
20/11/23

11/10/23

75069-134

/IT Cell/ 2023

Dated: 05 OCT 2023

Copy forwarded for information and necessary actions to:

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi with the request to disseminate the information on the respective websites, affix on the prominent place/notice board and also share with respective Bar Association.
3. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi with the request to disseminate the information by affixing the same on the prominent place/notice board.
4. Ld. Principal Judge-Family Court, Delhi/New Delhi.
5. Ld. Officer In-Charge- Computer, Delhi/New Delhi.
6. Ld. Officer In-Charge- Filing Branch Delhi/New Delhi.
7. Ld. Officer In-Charge- Filing Branch, Family Court Delhi/New Delhi.
8. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
9. Ld. Chief Metropolitan Magistrates, Delhi/New Delhi
10. Ld. Senior Civil Judges, Delhi/New Delhi
11. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi
12. Hony. Secretary, Delhi Bar Association. Tis Hazari Court, Shahdara Bar Association, Karkardooma Court, Saket Bar Association, Saket Court Complex, New Delhi Bar Association, Paliala House Court, Dwarka Bar Association, Dwarka Court and Rohini Bar Association, Rohini Court to upload the same on your website and also affix it on notice board and prominent place for dissemination at large.
13. The dealing Assistant, Layer seat, THC for uploading.
14. The Dealing assistant, Website Committee, THC, with the direction to upload on website.
15. Concerned file


Chairman (I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

Sub: Regarding clearance of pendency lying in e-filing 1.0 followed by consumption of same in CIS.

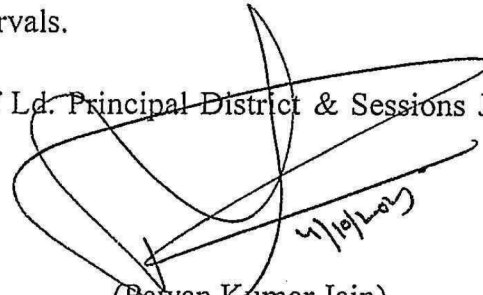
CIRCULAR

It is informed that e-Filing 3.0 is likely to be rolled out across Delhi District Courts very soon. After introduction of e-filing 3.0, staff posted at Filing Counter will not be able to access/use the data of e-filing 1.0. It is mandatory that pendency of cases lying in e-Filing 1.0 be cleared on daily followed by verification of same in CIS.

In view of the above, it is impressed upon all Ld. Officer In-charges- Filing Branch to direct staff posted in Filing Counter that before leaving office, it shall be ensured that no case be left unattended in e-filing 1.0.

The Officer In-charges-Computer of all Districts are also requested to direct the Branch In-charge-Computer to ensure that the exercise of consumption of e-filed data be carried out/performed daily on regular intervals.

This issues with the prior approval of Ld. Principal District & Sessions Judge, (Hqs) (Officiating) Tis Hazari Court, Delhi.



(Pawan Kumar Jain)
Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

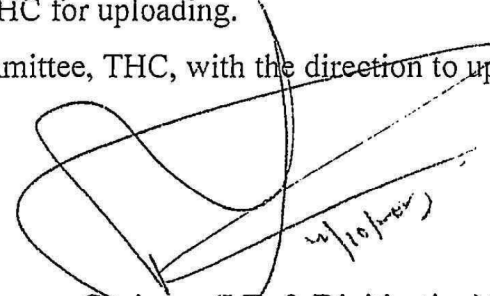
75008 - 68
/IT Cell/ 2023

Dated: 05 OCT 2023

Copy forwarded for information and necessary actions to:

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1. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi.
3. Ld. Principal Judge-Family Court, Delhi/New Delhi.
4. Ld. Officer In-Charge- Computer, Delhi/New Delhi.
5. Ld. Officer In-Charge- Filing Branch Delhi/New Delhi.
6. Ld. Officer In-Charge- Filing Branch, Family Court Delhi/New Delhi.
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Chairman(L.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi